

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.1462 of 2019**

**IN THE MATTER OF:**

**Prakash Kalash**

**...Appellant**

**Versus**

**Apeejay Surrendra Park Hotels Ltd. & Anr.**

**...Respondents**

**For Appellant:                Shri Vinod C. and Shri Mukesh Pandey, Advocates**

**For Respondents:            None**

**ORDER**

**10.01.2020**        Due to paucity of time, the matter could not be taken up.

The Registry is directed to list the matter on 17.01.2020.

[Justice Venugopal M.]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

[V.P. Singh]  
Member (Technical)

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